

1	2	3
19.	Punjab	110.00
20.	Rajasthan	
21.	Sikkim	50.00
22.	Tamil Nadu	800.00
23.	Tripura	
24.	Uttar Pradesh	200.00
25.	West Bengal	350.00
26.	Pondicherry	40.00
27.	A & N Islands	
28.	Chandigarh	60.00
29.	D&N Haveli	
30.	Daman & Diu	
31.	Delhi	110.00
32.	Lakshadweep	
33.	Mumbai Distt. AIDS Society	350.00
Total		5005.00

Institutes for Disabled

1489. SHRI CHETAN CHAUHAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of institutes for the Welfare of disabled in Uttar Pradesh;

(b) whether the Union Government propose to open more such institutes in the States during the next two years; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) There is one national Institute namely National Institute for the Visually Handicapped which is situated in Dehradun. It was established in July, 1979 by upgrading the National Centre for the Blind. The Institute is an autonomous body and totally funded by the Govt. of India.

(b) and (c) No, Sir.

Action Plan for Orphaned

1490. SHRIMATI RANEE NARAH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government propose to draw up a viable action plan for the children who have been orphaned by the insurgency related violence in Assam;

(b) if so, the details thereof;

(c) whether the Union Government propose to finance the scheme;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) to (e) The information is being collected and will be placed on the Table of the House.

Coordinated Security Action Plan for North-East

1491. SHRI AJOY MUKHOPADHYAY: Will the Minister of HOME AFFAIRS be pleased to state: